

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-497(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Sh. Ranjit Das & Anr. Vs. MSX Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Abhishek Goyal and Mr. Prashant Bhardwaj, Advocates		
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	For the Respondent (s)	: Mr. Rit Arora, Advocate		
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ORDER

Mr. Rit Arora, Advocate has put in appearance on behalf of the Respondent. Let reply be filed.

To come up on 15th December, 2017.

- Sd/-

(S. K. Mohapatra)
Member (T)

- S-d - /

(Ina Malhotra)
Member (J)